NAME OF THE THE CORPORATE DEBTOR — Netra Teleservices Private Limited
DATE OF COMMENCEMENT OF CIRP — 19-11-2024
LIST OF CREDITORS AS ON — 03-12-2024

List of operational creditors (Government dues)
(Amount in₹)

SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED PROVISIONALLY				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %				
1	Income Tax	CENTRAL GOVERNMENT	25-11-2024	1,03,70,123.00	8,81,662.00	Income Tax	NO	0.00%	0.00	0.00	0.00	94,88,461.00
2	EPFO	CENTRAL GOVERNMENT	25-11-2024	8,70,337.00	8,70,337.00	EPFO	NO	0.00%	0.00	0.00	0.00	0.00
	TOTAL			1,12,40,460.00	17,51,999.00	0.00	0.00	0.00	0.00	0.00	0.00	94,88,461.00

For Nextra Teleservices Private Limited

PAWAN KUMAR SINGAL ★ IBBI/IPA-001/ IP-P-01172/ 2018-2019/ 12229 ★ PROFESSIONAL

Pawan Kumar Singal
Interim Resolution Professional
IBBI Reg. No.: IBBI/IPA-001/IP-P01172/2018-2019/12229
AFA valid upto- 30-06-2025
Regd. Add. with IBBI: MP-114, Pitampura, New Delhi- 110034
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